

# Central Administrative Tribunal Principal Bench, New Delhi

### CP No.4/2021 In OA No.1443/2020

# This the 18th day of February, 2021

(Through Video Conferencing)

# Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Ms. Aradhana Johri, Member (A)

Shri D.V. Singh(Age about 58 years) S/o Late Shri Fattey Singh R/o B-1/298, Janak Puri New Delhi-110058.

...Applicant

(By Advocate: Ms. Harvinder Oberoi)

#### **VERSUS**

- 1. Sh. Gyanesh Bharti, IAS
  The Commissioner
  North Delhi Municipal Corporation
  Civic Centre, New Delhi-110002.
- 2. Sh. Gyanesh Bharti, IAS Commissioner, South Delhi Municipal Corporation Dr. Shyama Prasad Mukherji Civic Centre JLN Marg, New Delhi-110002.
- 3. Ms. Swati Sharma, IAS
  Additional Commissioner (Engg.)
  North Delhi Municipal Corporation
  Civic Centre, New Delhi-110002.
- 4. Mr. Ramesh Verma, IAS
  Additional Commissioner(Engg.)
  South Delhi Municipal Corporation
  Civic Centre, New Delhi-110002.

...Respondents

CP No.4/2021

#### ORDER (Oral)



#### Justice L. Narasimha Reddy:

This contempt case is filed alleging that the respondents did not implement the Order dated 05.10.2020 passed in OA No.1443/2020. In the said order, the respondent No.2 was directed to pass orders on the representation of the applicant.

2. Today, Mr. R.K. Jain, learned counsel for the respondents submits that an order has since been passed. Therefore, we close the Contempt Petition, leaving it open to the applicant to pursue remedies vis-à-vis the order passed by the respondents.

(Aradhana Johri) Member (A) (Justice L. Narasimha Reddy) Chairman

/pj/rk/vb/sd